

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No.530 of 1996

Thursday, this the 2nd day of May, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR P V VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

K. Aravindan, S/o Late Kunju Krishnan Nair,  
Bricklayer, Highly Skilled Grade I(Retd.),  
Office of the Inspector of Works,  
Southern Railway, Mangalore(Palghat Division).  
Residing at: Kizhakkedathu House,  
Enkakkad P.O.,  
Wadakancherry - 680 509.

.. Applicant

By Advocate Mr Ashok M. Cherian.

Vs

1. The Divisional Personnel Officer,  
Southern Railway, Palakkad.
2. The Union of India represented by  
the General Manager, Southern Railway,  
Madras.

.. Respondents

By Advocate Mr Mathews J. Nedumpara.

The application having been heard on 2nd May, 1996,  
the Tribunal on the same day delivered the following:

O R D E R

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicant seeks a declaration that he is entitled  
to get pension and retiral benefits reckoning the entire  
service commencing from 25.3.1970 as qualifying service  
for pensionary benefits.

2. Learned Standing Counsel appearing on notice  
submits that applicant has made A-3 representation for  
the same relief and that first respondent will take a  
decision thereon within six weeks from today.

3. We record the submission. First respondent will pass a speaking order on the representation and communicate the decision to applicant.

4. Original application is disposed of as aforesaid.  
No costs.

Dated the 2nd May, 1996.

  
P V VENKATAKRISHNAN

ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR (J)

VICE CHAIRMAN

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List of Annexure

**Annexure A3:- A true copy of the representation dated 16.10.1995 submitted by the applicant before the 1st respondent.**